

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 94/397-398/NCLT/AHM/2016 (New)
C.P. No. 34/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

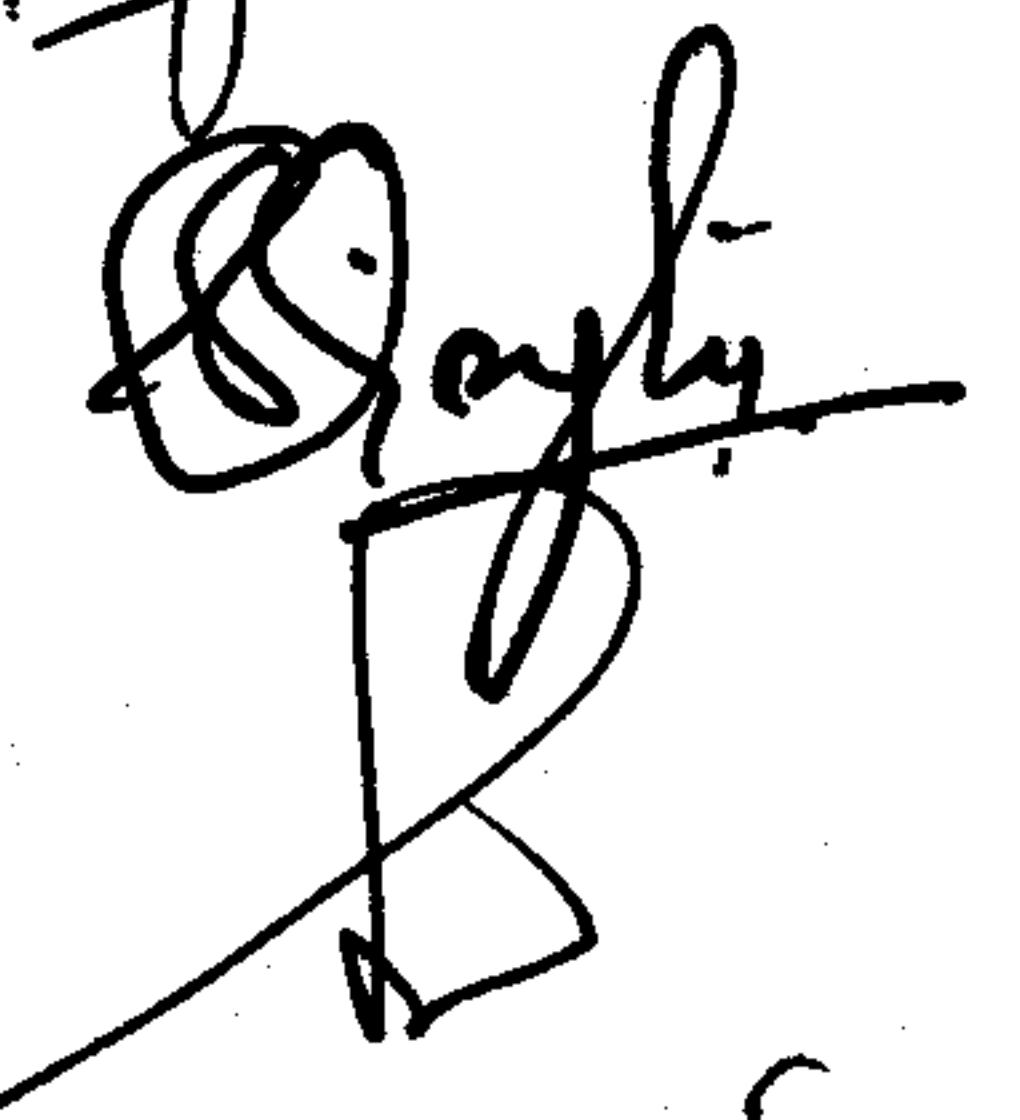
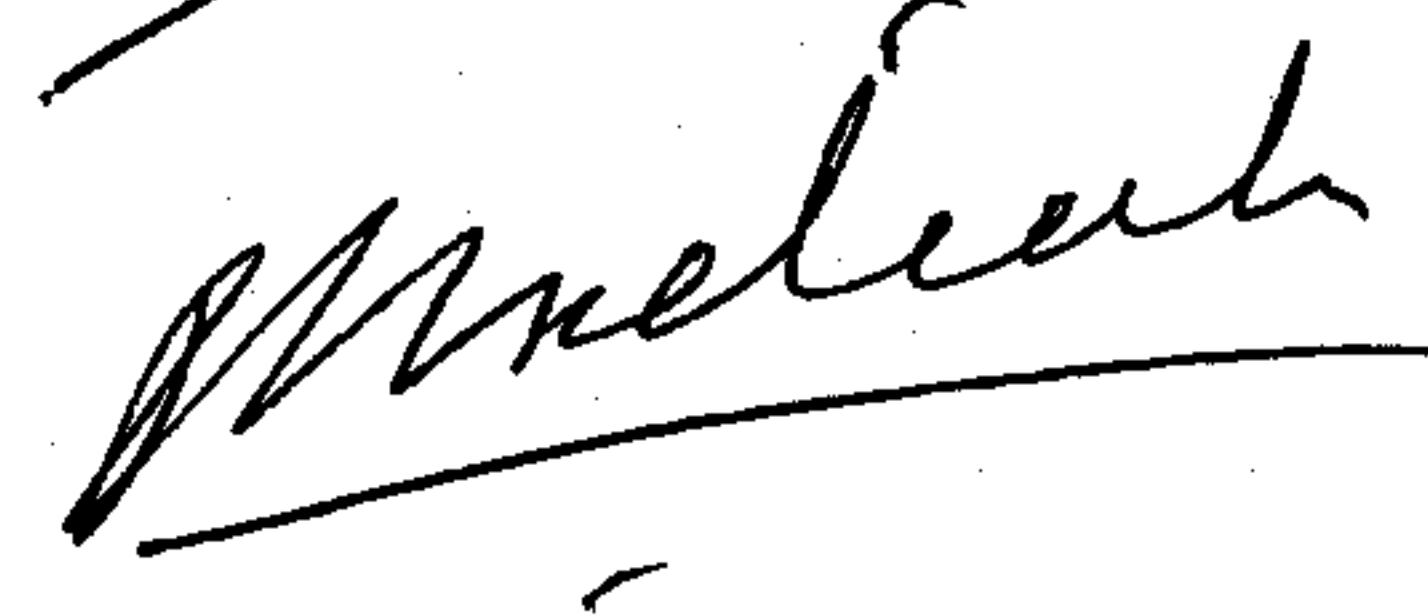
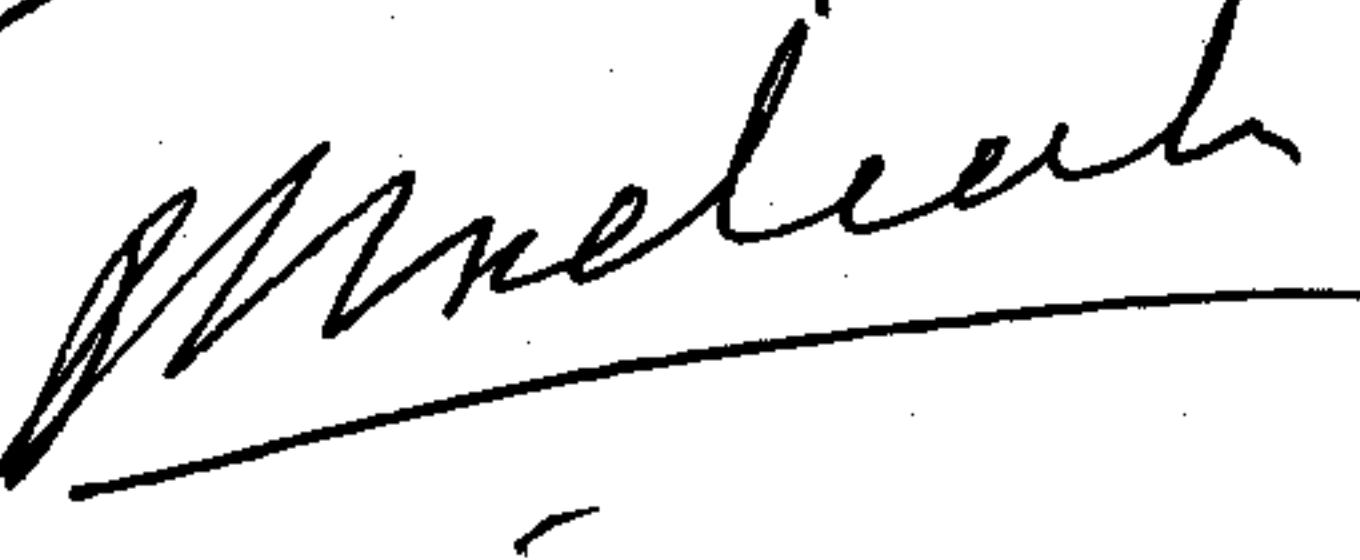
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: **Vortex Ice Cream Pvt. Ltd. & Ors.**

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARJUN R. SHETH	ADV. & SOLICITOR	PETITIONERS	
2.	Sandeep Singh	Adv.	Respondents	
	SAURABH SOPARKAR	SENIOR ADVOCATE	ORIGINAL RESP. NO. 1	
	PAVAN S. GODIAWALA SANDEEP SINGH	ADVOCATE	R-3	

ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Karan Sanghani with Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singh present for Respondents no. 1, 2, 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 3, 4 and 8.

On behalf of petitioner Virendra R. Gandhi filed affidavit stating settlement process commenced and their well-wisher Shri Milanbhai Dalal has been coordinating the settlement process.

On behalf of one set of Respondents Rajesh R. Gandhi filed affidavit stating settlement process commenced and their well-wisher Shri Milanbhai Dalal has been coordinating the settlement process.

On behalf of other set of Respondents Devanshu R. Gandhi filed affidavit stating settlement process commenced and their well-wisher Shri Milanbhai Dalal has been coordinating the settlement process.

Parties shall continue to file report regarding the settlement in a sealed cover for every fortnight before the Registry.

List the matter 29.08.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of July, 2017.